

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 270
434/241/ND/2018
Comp. Appl/561/2020, Comp. Appl/440/2020,
Comp. Appl/417/2020, Comp. Appl/585/2020

IN THE MATTER OF:

Sh. Anupam Gupta and Another ... **Applicant/Petitioner**

Versus

M/s. Overseas Courier Service(India) Pvt. ... Respondent
Ltd. & Others

Under Section: 241

Order delivered on 07.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Gaurav Juneja, Adv. and Mr. Mohit Oommen, Adv. for the
Respondents

ORDER

Renotify on 07.05.2021.



(T.S SINGH)
COURT OFFICER